

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-208/ND/2022

IN THE MATTER OF:

RBL Bank Ltd.

.....Applicant

Vs.

Coronation Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Richa Sandilya, Ms. Bhavna Vijay, Advs.

For the Respondent : Mr. Sudhir K. Makkar, Sr Adv. with Ms. Saumya
Gupta, Adv.

ORDER

Due to paucity of time, the matter is listed on **03.05.2024**.

**Sd/-
(Court Officer)**